

SHORT SERVICE COMMISSION OFFICERS

*563. **Shri M. S. Gurupadaswamy:** Will the Minister of Defence be pleased to state:

(a) the present scale of gratuity granted to Short Service Commission Officers in Army;

(b) whether it is a fact that the scale has been recently decreased; and

(c) if so, the reasons therefor?

The Deputy Minister of Defence (Sardar Majithia): (a) Officers granted Short Service Commission for one year are eligible for a gratuity equivalent to one month's pay of the rank held at the time of termination of service, subject to an over-all maximum of Rs. 900/- for the entire service. Those holding Short Service Commission for 3 or 5 years are eligible for a gratuity at the rate of Rs. 900/- for each completed year of contracted service of 3 or 5 years, as the case may be, irrespective of the rank held.

(b) No, Sir.

(c) Does not arise

LOAN FROM WORLD BANK

*564. { **Shrimati Tarkeshwari Sinha:**
Shri D. C. Sharma:
Shri Amjad Ali:
Shri Ibrahim:
Pandit Munishwar Datt
Upadhyay:

Will the Minister of Finance be pleased to state:

(a) whether negotiations for certain loans from the World Bank have successfully completed;

(b) if so, the amount of loan that the Bank has promised to give to India in each case;

(c) the specific purposes for which the loan is to be given; and

(d) whether it will be given in instalments?

The Deputy Minister of Finance (Shri M. C. Shah): (a) to (d). I presume the non-Members are referring to the negotiations with the World Bank which commenced recently in Washington in respect of loans to the proposed Indian Industrial Credit and Investment Corporation, and the Trombay Thermal Electric Power Project. As regards the Investment Corporation negotiations are still under way.

Regarding Trombay, the Bank has sanctioned a loan of \$16.2 million for the Thermal Power Project of Tatas. This amount can be drawn upon by the Companies executing the project, as and when required, until the closing date, which will be June 30, 1958.

FIRE FIGHTING ARRANGEMENTS IN AGARTALA (TRIPURA)

*565. **Shri Dasaratha Deb:** Will the Minister of States be pleased to state:

(a) whether it is a fact that no fire fighting arrangements have yet been made in Agartala though there is a budget sanction for it;

(b) if so, the reasons therefor; and

(c) when fire fighting arrangements will be completed there?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). There has been some delay in deciding upon the type of equipment to be purchased but arrangements have been made as an interim measure to purchase a suitable Tractor Pump for the purpose. Certain police personnel have also been trained in order to start the fire fighting work.

(c) Every possible endeavour is being made to complete the fire fighting arrangements at an early date.

UNIVERSITY GRANTS COMMISSION

427. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) the amount of money that the University Grants Commission has given in 1954-55 so far to the various universities in India;